

Annexure 3

Name of the corporate Debtor: Nirmal Lifestyle (Kalyan) Private Limited
Date of Commencement of CIRP: 16th June, 2022

(Amount in INR)

List of Secured Financial Creditors (other than financial creditor belonging to any class of creditors)														
Sr. No.	Name of Creditor	Details of claim received			Details of claim admitted					Amount of contingent claims	Amount of any mutual dues, that may be set-off	Amount of claims not admitted	Amount of claims under verification	Remarks, if any
		Date of Receipt of Form C	Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	whether related party	% of voting share in CoC					
1	SREI Equipment Finance Limited	24-06-2022	27-06-2022	2,79,85,51,370	2,65,36,84,727			No	10.76%	-	-	14,48,66,642	-	Note 1
2	Assets Care and Reconstruction Enterprise Limited (acting as trustee of ACRE 128-Trust)	01-07-2022	01-07-2022	9,52,71,45,762	9,21,08,40,531		-	No	37.36%	-	-	31,63,05,231	-	Note 2 (A)
3	Assets Care and Reconstruction Enterprise Limited (acting as trustee of India Real Estate 2021 Trust)	01-07-2022	01-07-2022	8,32,17,07,519	8,32,17,07,519			No	33.75%	-	-	-	-	Note 2 (B)
	Total			20,64,74,04,650	20,18,62,32,777				81.88%	-	-	46,11,71,873	-	

Note 1: SREI Equipment Finance Limited

- (A) a) Nirmal Lifestyle (Kalyan) Private Limited
b) Nirmal Heritage Private Limited
c) Nirmal Developers
d) Dharmesh Sardarmal Jain
e) Sujyoti Land Developers Private Limited
- (B) Personal Guarantee of Mr. Dharmesh Jain
- (C) Demand Promissory Note

Note 2: Assets Care and Reconstruction Enterprise Limited

- (A) Mortgage Securing the Construction Finance Facility (Assigned from HDFC Limited)
- 1) a) Nirmal Lifestyle (Kalyan) Private Limited
- 2) Personal Guarantee of Mr. Dharmesh Jain extended w.r.t both the facilities being Construction Finance Facility and the ICD.
- 3) Corporate guarantee of Nirmal Lifestyle Limited extended with respect to the ICD.
- 4) Demand Promissory Note extended with respect to both the facilities being Construction Finance Facility and the ICD
- (B) Mortgage Securing the Secured Obligations under the Loan Facilities and the NCDs (Assigned from Altico Capital):
- 1) a) Nirmal Lifestyle (Kalyan) Private Limited
- 2) Corporate Guarantee extended by the Corporate Debtor in respect of the Loan Facilities

